

ITEM NO.1501

COURT NO.11

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10412/2013

YOGENDRA PRASAD SINGH (DEAD) THR LRS

Appellant(s)

VERSUS

RAM BACHAN DEVI AND ORS.

Respondent(s)

(IA No. 84158/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 31-07-2023 This matter was called on for pronouncement
of judgment today.

For Appellant(s)

Mr. Kumar Parimal, Adv.
Mr. P. V. Yogeswaran, AOR

For Respondent(s)

Mr. T. Mahipal, AOR

Mr. Smarhar Singh, AOR
Ms. Shweta Kumari, Adv.
Mr. Chinmay Kumar, Adv.
Mr. Mohd. Asim, Adv.
Mr. Manoj Kumar, Adv.

Hon'ble Mr. Justice Abhay S.Oka pronounced the
Non-Reportable judgment of the Bench comprising His
Lordship and Hon'ble Mr. Justice Rajesh Bindal.

The appeal is allowed in terms of the signed
Non-Reportable judgment.

Pending applications stand disposed of.

(Anita Malhotra)

AR-CUM-PS

(Signed Non-Reportable judgment is placed on the file.)

(AVGV RAMU)

Court Master